

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:1169
ANSWERED ON:08.12.2004
SIMPLIFICATION OF PROCEDURE
Baitha Shri Kailash

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Government is aware that obtaining permission from CGHS dispensaries is a Herculean task and many of the dispensaries are not aware of the diagnostic centres and hospitals that have been authorised by the Government ;
- (b) if so, whether any proposal to simplify the procedure to grant the permission and to make the dispensaries aware of all the diagnostic centres and authorised private hospitals ;
- (c) if so, the details thereof; and
- (d) the reasons for authorising diagnostic centres and private hospitals for conducting tests on the Government employees/pensioners ?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (c): The information pertaining to CGHS recognised private hospitals and diagnostic centers has been made available to all the CMO incharges of CGHS dispensaries.

The procedure for referral of CGHS beneficiaries for taking treatment in CGHS recognised private hospitals/diagnostic centers has already been simplified.

As per the simplified procedure, the CGHS beneficiaries (both serving and pensioners) have the option of availing general/specialized treatment and diagnostic procedure at private hospitals/diagnostic centers recognised under CGHS in various CGHS covered cities after obtaining the recommendation regarding line of treatment from the specialist of CGHS/Govt. hospital/CMO In-charge of the dispensary and obtaining prior permission from the concerned office/Department in the case of serving employees and from the CMO In-charge of CGHS dispensaries in the case of pensioner beneficiaries. However, during emergency, the beneficiary can directly go to any private hospital/clinic for taking treatment.

(d): The Government has recognised private hospitals and diagnostic centers under the CGHS for the convenience of the CGHS beneficiaries to enable them to take indoor treatment and get investigations done on the basis of recommendation of the Government doctor.